GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:790
ANSWERED ON:14.08.2012
MULTI PURPOSE CULTURAL COMPLEXES
Chavan Shri Harischandra Deoram

Will the Minister of CULTURE be pleased to state:

- (a) the criteria for construction of Multi-purpose Cultural Complexes;
- (b) the details of such complexes that have been set up so far in the country, State-wise; and
- (c) the amount of funds utilised for the purpose, complex-wise?

Answer

MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a) to (c) The Multi-Purpose Cultural Complexes have been constructed across the country under the erstwhile Scheme of Multi-Purpose Cultural Complexes (Including those for Children). As per the criteria laid down in the Scheme, financial assistance was provided to an autonomous body created by State Government to set up Art and Cultural complexes to work as centres of excellence in creative arts, etc. The quantum of assistance of Government of India was 50 % of the project cost. However, this ratio was 90:10 for the North-Eastern States including Sikkim, Jammu & Kashmir, Andaman & Nicobar Islands and Lakshadweep. The said Scheme was discontinued with effect from 01.04.2007. The details of 49 Multi-Purpose Cultural Complexes constructed as well as funds sanctioned are attached as per Annexure-I.